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ARUNACHAL PRADESH
LEGISLATIVE ASSEMBLY SECRETARIAT
ITANAGAR

NOTIFICATION

The 27th August, 2020

No. LA/Bill-7/2020.—The following Bill introduced in the Arunachal Pradesh Legislative Assembly on the 27th August, 2020 is published under Rules 73 of the Rules of Procedure and Conduct of Business in Arunachal Pradesh Legislative Assembly for general information.

BILL NO. 7 OF 2020

(As introduced in the Legislative Assembly on 27th August, 2020)

THE ARUNACHAL PRADESH SPEAKER AND DEPUTY SPEAKER SALARIES AND ALLOWANCES (AMENDMENT) BILL, 2020.

A

Bill

further to amend the Arunachal Pradesh Speaker and Deputy Speaker Salaries and Allowances Act, 1983 (Act No. 7 of 1983).

BE it enacted by the Legislative Assembly of Arunachal Pradesh in the Seventy First year of the Republic of India as follows:-

- | | |
|--|-------------------------------|
| 1. (1) This Act may be called the Arunachal Pradesh Speaker and Deputy Speaker Salaries and Allowances (Amendment) Act, 2020. | Short title and commencement. |
| (2) It shall be deemed to have come into force with effect from 1st April, 2020. | |
| 2. In the Arunachal Pradesh Speaker & Deputy Speaker Salaries and Allowances Act, 1983, after section 3, the following section shall be inserted, namely:- | Insertion of new section 3A. |
| “3A. Notwithstanding anything contained in section 3, the salary payable to the Speaker and Deputy Speaker, under Section 3 shall be reduced by thirty percent, for a period of one year commencing from 1st April, 2020, to meet the exigencies arising out of Corona Virus (Covid-19) pandemic”. | |

Kago Habung
Secretary,
Legislative Assembly,
Arunachal Pradesh,
Itanagar.